## F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 13.07.2017

## ORDER NO. 91 of 2017

The Hon'ble President is pleased to partially modify the sitting notified vide order no. **84 of 2017 for CESTAT Chandigarh** to the extent indicate below :

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Ashok Jindal, Member (J) and Hon'ble Shri Devender Singh, Member (T)	From 17.7.2017 to 18.7.2017	All Division Bench matters

During the above period, the Single Member cases shall stand adjourned.

**By Order** (A.Mohan Kumar) Registrar

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Dv. Registrar